था ताकि उनके परिवार कृष्ण जन्माष्टमी भौर रक्षा बन्धन के भवसरों पर मधुरा भौर वृन्दावन देख सकें;

- (ख) क्या ग्रधिकारियों पर किया गया खर्च चित्रहमन के कर्मचारियों को बर्दाश्त करना पड़ा या; ग्रौर
 - (ग) यदि हां, तो इन झनियमितताओं को दूर करने के लिए सरकार नेक्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (भी शिव नारायण): (क) जी नहीं।

(ख) ग्रीर (ग). प्रश्न नहीं उठता।

Extension of service after superannuation in Sindri unit of Fertilizer Corporation of India

4171. SHRI A. K. ROY: Will the Minister of PETROLEUM, CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) whether there has been extension of service after superannuation for employees in the Sindri Unit of the Fertilizers Corporation of India in the last three years, if so, number and reasons for that;
- (b) whether the same has been rejected for a freedom fighter employed in the factory; if so, reasons for this discrimination; and
- (c) what is the policy of the Fertilizer Corporation of India regarding giving extension after superannuation in general and for its Sindri Unit in particular?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) During the last 3 years from 1-1-1976 extension of service has been granted to 10 employees and officers of the Sindri Unit of the Fertilizer Corporation of India in public interest.

(b) A request from Shri N. N. Modak, Tech. Gr. III in the Sindri Unit who claimed to have taken part in the freedom struggle was considered by the FCI. The Management did not find any justification in the

interest of work to grant him extension of service beyond the age of superannuation.

(c) The extension in service beyond the age of superannuation is considered by the Management in very exceptional cases where the individual's expertise is required and immediate replacement of the individual is not readily available.

Representation of Fertilizer Corporation Kamgar Union

4172. SHRI A. K. ROY: Will the Minister of PETROLEUM, CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) whether the representation of the Fertilizer Corporation Kamgar Union, dated 29th October, 78 on the "Accommodation Scandals" in Sindri Unit of the F.C.I. has been received; and
- (b) if so, step_S taken on that, facts in details?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) No Sir. However, a representation dated 24th October, 1978 has been received from the Fertilizer Corporation Kamgar Union containing allegations of corruption and irregular allotment of quarters to some of the employees.

(b) In view of the shortage of accommodation at Sindri, single accommodation is allotted jointly at the request of the employees concerned. Some quarters have also been allotted on 'out of turn basis' on merits. The FCI have reported that allegations of corruption are vague and are not based on facts.

Location of drilling of Bakultala well No. 1

4173. SHRI SAMAR MUKHERJEE: Will the Minister of PETROLEUM.

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CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether he is aware that Bakultala well No. 1 was drilled not on the actual location recommended by Shri Ranvir Singh, Sr. Geophysicist of O.N.G.C.;
- (b) if so, whether any proper enquiry has been made to find out the persons who was responsible for this act; and
 - (c) if so, the findings of the enquiry?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):
(a) Yes, Sir. Bakultala Well No. 1 was drilled approximately 300 metres north of the location recommended by Shri Ranvir Singh in the report for his Party for the field season 1972-73.

- (b) Does not arise. The location where the well was actually drilled was selected by the Exploration Group of the ONGC—the highest technical authority for this purpose, after considering all the available data including the report of Shri Ranvir Singh. Besides, the actual location drilled was well within the mapped Bakultala structure.
 - (c) Does not arise.

Transport Inspectors

4174. SHRI ANANT DAVE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a panel of Transport Inspectors announced by Western Railway vide their letter No. E-1025/4/13/2 dated 23rd November, 1973 has been scrapped by the authorities in contravention of clear orders issued by the Railway Board vide their letter No. PC(iii)/73/PS/PM-I dated 17th November, 1973 and subsequent directions issued under letter No. E/NG/1-74/PM-I dated 6th August, 1974, 20th August, 1974 and 20th June, 1975;
- (b) whether it is also a fact that employees have exercised this option

thrice to accept the post of Transport Inspectors on orders from authorities and have also represented many time in this regard; and

(c) whether these employees are still waiting for the posts of Transport Inspectors for action on the part of Western Railway authorities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No. The scrapping of a provisional pannel was in conformity with the general orders of the Railway Board on implementation of the III Central Pay Commission's recommendation.

- (b) No.
- (c) The scales of Rs. 250-380 and Rs. 335-425 under the Authorised Scales have been merged into a single Revised Scale of Rs. 455-700 on the recommendations of the III Central Pay Commission. No promotions are now permissible from the earlier lower grade to the higher one.

कयूल श्रीर साहबगंज के बीच यात्री बाताबात

- 4175. डा॰ रामजी सिंह: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार को कयूल ग्रौर साहबगंज के बीच दैनिक गान्नियों की भारी भीड़ का पता है;
- (स) क्या मूजफ्फरपुर—हावड़ा गाड़ी ग्रीर गया—सियालदह डाउन भागलपुर में बड़ीने में 25 दिन देर से पहुंचती है;
- (ग) यदि हां, तो क्या कयूल भौर माहबगंज के बीच तेज स्थानीय गाड़ियां चलेंगी; भौर
- (घ) क्या सरकार का 'दैनिक याबी ऐसो-सिऐशन'', भागलपुर से कोई भ्रभ्यावेदन प्राप्त हुमा है; भ्रौर यदि हों, तो उस पर सरकार की क्या प्रतिक्रिया है?

रेल भंतालय में राज्य मंत्री (श्री शिक् नारायण): (क) जी हां।

- (ख) जी हां । बदमाशों द्वारा खतरे की जंजीर स्वीचने ग्रीर हौज पाइप सम्बन्ध काट देने तथा बाढ़ एवं टूट-फूट ग्रादि के कारण ।
- (ग) और (घ). प्रतिरिक्त गाड़ियों की मांग प्राप्त हुई है लेकिन कोई प्रतिरिक्त गाड़ियां चलाने का प्रस्ताव नहीं है। वर्तमान गाड़ियों को चलाने